

Solutions have been found or initiated even to seemingly insoluble problems — as for instance in Europe and between the United States and China—by a wise impulse in men of wisdom and vision. But these developments should not lull us into complacency or wishful thinking.

In Europe there is a welcome spirit of detente, which we hope will soon lead to stable security in that continent. This should have a stabilising influence in Asia and other parts of the world. There was a realisation that political detente should be combined with outward-looking economic policies, especially in regard to the needs of the developing world.

Bilateral economic relations were also discussed with these countries. There was a sympathetic response. Belgium, France and the FRG have shown understanding that there should be a broad outlook in approaching the relations between India and European Economic Community. There are new possibilities of our collaboration in the industrial, technological and scientific fields.

In brief, these are the impressions which I should like to share with honourable Members. I am deliberately not mentioning the leaders of individual countries by name because they were all full of sympathy and friendship for India.

I think my visit also helped to restore our relations with Britain which had suffered a serious setback in 1965.

I should also like to express, on behalf of the Governments and the people of India, my sincere thanks to the Governments and peoples of the countries I visited for the warm and friendly reception I received everywhere. I should further record my appreciation of the world Press which, by and large, has given a fair and objective account of the events in Bangladesh, of the inexpressible horror let loose upon the people, of the heroic struggles which they are waging in defence of the most elementary democratic right and liberties.

May I take this opportunity of thanking my people and all the political parties who have shown wisdom and restraint and kept

the nation united against any external threat ?

Mr. Deputy Speaker, I conclude this statement with a reminder that in the community of nations our country symbolises the urge for peace, freedom and justice. There was a time when ours was a lone voice in a world which was in the grip of the cold war. Even in the midst of the grave crisis which the military rulers of Pakistan have created for us, our people, our country, and this great Parliament of the largest democracy in the world have maintained the spirit of peace and of self-restraint. We have refused to be excited by threat or provocation from across our borders. Let us then continue to conduct ourselves with quiet confidence in ourselves so that the world should see and know that India cannot be browbeaten or lulled into a false sense of security. Calmness of spirit and strength go together. India is calm and we are capable of taking decisions in defence of our security and stability.

SHRI SAMAR MUKHERJEE (Howrah) :
Sir, we want a discussion on this.

MR. DEPUTY-SPEAKER : He can give notice of a motion for that.

SHRI S. M. BANERJEE : It should also be circulated.

SHRIMATI INDIRA GANDHI : I had a meeting with the leaders of groups this morning. It has been agreed that we will have a discussion. It is for you and the Business Advisory Committee to fix the date.

MR. DEPUTY-SPEAKER : Then it is only a question of time.

15.13 hrs.

RE : MOTION OF NO-CONFIDENCE

MR. DEPUTY-SPEAKER : I have received a motion of no-confidence in the Council of Ministers under rule 198 from Shri Samar Guha. The motion, slightly edited reads as follows :

"This House expresses its want of confidence in the Council of Ministers."

puty-Speaker]

of the reasons given is the failure to
ck the refugees to their homeland after
he problem of Bangla Desh. May I
hose hon. Members who are in favour
being granted to rise in their places ?

THE PRIME MINISTER, MINISTER OF
MIC ENERGY, MINISTER OF ELEC-
NICS, MINISTER OF HOME AFFAIRS
MINISTER OF INFORMATION AND
ADCASTING (SHRIMATI INDIRA
NDHI) : But he is not here.

MR. DEPUTY-SPEAKER : Yes, he is
not present. So, it is not moved. I will pass
r to the next item.

AN HON. MEMBER : Sir, he has come.

MR. DEPUTY-SPEAKER : But it is
late now. When it was taken up he was not
here to move it.

SHRI SAMAR GUHA (Contai) : I
rushed in as soon as I heard about it.

MR. DEPUTY-SPEAKER : He should
have been here earlier. As a very responsible
member he should have been more alert.

SHRI SAMAR GUHA : Sir, you have
raised the question of responsibility.....
(*Interruption*).

MR. DEPUTY-SPEAKER : Order, order.
I will repeat the No-confidence motion sent by
Shri Samar Guha : —

"That this House expresses its want of
confidence in the Council of Ministers."

The reasons given are :—

"Failure to send back the refugees to the
homeland after solving the problems of
Bangla Desh."

Now, I have to take the leave of the
House.

SHRI SAMAR GUHA : No, Sir. Accord-
ing to the advice of friends in the Opposition
parties, I do not want to press it today.

SHRI ATAL BIHARI VAJPAYEE
(Gwalior) : I am glad that he has accepted our
advice.

MR. DEPUTY-SPEAKER : Now we go
to Bills for Consideration.

SHRI CHINTAMANI PANIGRAHI
(Bhubaneswer) : Sir, in Orissa there was a
terrible cyclone in which 20,000 lives had been
lost. We have given some notice of motions
about that. We have lost so many lives and
property.

SHRI S. M. BANERJEE (Kanpur) : A
statement should be made regarding the
cyclone.

MR. DEPUTY-SPEAKER : A statement
has been laid on the Table.

SHRI S. M. BANERJEE : That is on
the flood situation, not on the cyclone in
Orissa.

MR. DEPUTY-SPEAKER : The state-
ment on the havoc caused by the cyclone has
been laid on the Table of the House. Kindly
read that and come forward with what you
want to say about it.

15.17 hrs.

COMPTROLLER AND AUDITOR-GENE-
RAL'S (DUTIES, POWERS AND CONDI-
TIONS OF SERVICE) BILL

THE MINISTER OF FINANCE (SHRI
(YESHWANTRAO CHAVAN) : Sir, I beg to
move* :

"That the Bill to determine the conditions
of service of the Comptroller and Auditor-
General of India and to prescribe his
duties and powers and for matters connect-
ed therewith or incidental thereto, be
taken into consideration."

Hon. Members are aware that the Consti-
tution gives a very special position to the

*Moved with the recommendation of the President.